Written Answer. Disposal of Asiad Village Flats

1238. SHRI HARVENDRA SINGH HANSPAL:

> SHRI NAND KISHORE BHATT:

> SHRI RAM CHANDRA BHARADWAJ:

> SHRI SHIVA CHANDRA JHA:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) what is the cost of construction of a flat categorywise of Asiad village Delhi;
- (b) the expenditure so far incurred on the maintenance of these flats;
- (c) whether it is a fact that a proposal to sell Asiad village flats to non-resident Indians against the payment of foreign exchange has been finalised;
- (d) if so, the salient features thereof; and
- (e) the amount of foreign exchange likely to be earned therefrom?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI MOHAMMED USMAN ARIF): (a) The DDA lias reported that the final costs of the flats constructed in the Asiad village have not yet been worked out.

- (b) The DDA has reported that an expenditure of about Rs. 15.5 lakhs]has been incurred on the maintenance and operation of the various services in the fiats.
- (c) to (e) Disposal of the Asiad village it under active consideration of the Government.

Simplification of Procedures for Deep-Sea **Fishing**

to Questions

1239. SHRI B. KRISHNA MOHAN: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Director-General of Shipping has received representations to simplify the existing procedures with regard to deep-sea fishing trawlers; and
- (b) if so, the details of steps being taken to simplify the procedure?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH): (a) and (b) The material is being collected and will be placed on the Table of the Sabha.

National Capital Region

1240. DR. LOKESH CHANDRA: DR. (SHRIMATI) NAJMA HEPTULLA: SHRI P.N. SUKUL:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether a high powered authority for planning, coordinating, monitoring and financing belanced development of the National Capital Region (TMCR) has been established;
- (b) if so, what are the recommendations ofthe last meeting ofthe NCR Advi^ sory Committee; and
- (c) whether the National Capital Region Authority has started functioning?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) to (c) In its last meeting held on the 10th March, 1978 the Committee of the High Powered Board for the National Capital Region recommended that a detailed study may be undertaken as to the different alternatives for achieving the objectives of the National Capital Region Plan. question of esta bl